

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 9351/201

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 18440/2015

(With

Date : 26/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR.

Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Mr. Krishna Kant Dubey, Adv.

Mr. Shyamal narain, Adv.

Ms. Shuchita Singh, Adv.

Mrs Rani Chhabra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) NO. 9351/2015

Learned counsel, Mr. Krishna Kant Dubey, Adv appearing for
respondent nos. 1 and 2 seeks time for filing vakalatnama and
counter affidavit. Be filed within four weeks time.

Two weeks time is granted for taking fresh steps for service
of respondent nos. 3-10. Notice be issued thereafter.

SLP(C) NO. 18440/2015

Respondent nos. 1-13 and 15-19 have already filed
counter
affidavit.

Two weeks time, as last opportunity is granted for providing
Signature Not Verified

spare copy and notice be issued thereafter to respondent no. 14.

Digitally signed by

Rupam Dhamija

Date: 2016.02.26

16:27:59 IST

Reason:

List again on 11.05.2016.

WAL)

(PAWAN DEV KOT

Registrar